

LOK SABHA

UNSTARRED QUESTION NO. 1166

TO BE ANSWERED ON 2ND MAY 2016

SETTING UP OF GAS AGENCIES

†1166. SHRI BHANU PRATAP SINGH VERMA:
SHRI RAJESH VERMA:
SHRI LAXMI NARAYAN YADAV:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of gas agencies set up in the country along with the number of gas agencies proposed to be set up/opened during the last three years and the current year in the country particularly in rural areas, State/UT-wise including Uttar Pradesh;
- (b) whether instances of non-allotment of gas agencies to the successful candidates have been reported/come to the notice of the Government during the said period; and
- (c) if so, the details thereof and the reasons therefor along with the corrective steps taken/being taken by the Government in this regard?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेंद्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) State/UT-wise details of LPG distributorships opened during the last three years including State of Uttar Pradesh is at **Annexure**.

Currently, the process for setting up of more than 1800 new LPG distributorships is at different stages of selection across the country.

(b) & (c) Selection of LPG distributor for an advertised location is done by draw of lots from all the eligible applicants for the location. Field Verification of Credentials (FVC) is carried out for the selected candidate as per laid down procedure in which information given in the application by the applicant is verified with the original documents and with the issuing authorities, wherever required. If in the FVC, the information given in the application by the applicant is found to be correct, the candidate is issued the Letter of Intent(LOI).

Annexure referred to part (a) for PQ No. 1166 to be answered on 02.05.2016

Distributors commissioned (Regular + RGGLVs) by OM						
STATE / UT	2015-2016			2014-15		
	Distributors commissioned (Nos.)			Distributors commissioned (Nos.)		
	IOCL	BPCL	HPCL	IOCL	BPCL	HPCL
CHANDIGARH	0	0	0	0	0	
DELHI	3	0	0	0	1	
HARYANA	19	11	2	4	2	
HIMACHAL PRADESH	4	1	1	9	2	
JAMMU & KASHMIR	11	5	9	16	6	
PUNJAB	40	19	32	38	16	1
RAJASTHAN	69	26	15	63	28	3
UTTAR PRADESH	284	83	50	216	151	10
UTTRANCHAL	25	2	3	2	18	
SUB TOTAL NORTH	455	147	112	348	224	15
ANDAMAN & NICOBAR	0	0	0	0	0	
ARUNACHAL PRADESH	8	0	0	7	0	
ASSAM	39	8	1	22	12	
BIHAR	78	17	16	89	51	4
JHARKHAND	11	5	3	55	13	1
MANIPUR	14	0	0	8	0	
MEGHALAYA	4	1	0	4	2	
MIZORAM	0	0	0	9	0	
NAGALAND	9	0	0	4	3	
ORISSA	51	25	22	47	18	3
SIKKIM	3	0	0	1	0	
TRIPURA	6	0	0	8	0	
WEST BENGAL	87	20	18	63	16	2
SUB TOTAL EAST	310	76	60	317	115	11
CHATTISGARH	29	3	12	26	29	2
DADRA & NAGAR HAVELI	0	0	0	0	0	
DAMAN & DIU	0	1	0	0	0	
GOA	0	0	1	0	0	
GUJARAT	57	17	11	15	21	2
MADHYA PRADESH	103	18	19	82	66	7
MAHARASHTRA	64	63	27	21	113	7
SUB TOTAL WEST	253	102	70	144	229	19
ANDHRA PRADESH	25	42	24	8	8	
KARNATAKA	54	31	32	56	36	2
KERALA	35	9	6	16	29	1
LAKSHADWEEP	0	0	0	0	0	

PUDUCHERRY	0	1	0	0	0	
TAMILNADU	18	28	5	33	36	1
TELANGANA	49	20	20	6	28	
SUB TOTAL SOUTH	181	131	87	119	137	6
ALL INDIA	1199	456	329	928	705	52
TOTAL	1984			2158		